

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 219/2015

IN THE MATTER OF:

Grand Reality Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 100 to 104

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

- For the APPLICANT** :- Mr. A. K. Srivastava, Advocate
- For the I. T. Deptt.** :- Ms. Lakshmi Gurung, Standing Counsel
- For the RBI, New Delhi** :- Mr. Tarun Singh, General Manager
Dr. Kumkum Budgijaan, Asst. Legal Advisor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 20th March 2018.

Sdl-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sdl-

R. VARADHARAJAN
MEMBER (JUDICIAL)

Deepak Kumar
06.02.2018